



NATIONAL LOK ADALAT CAUSELIST For Saturday The 13th August 2022

COURT NO. 2

SINGLE BENCH (BENCH ID-24812)

AT 11:00 AM

HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Lok Adalat

1	MA/358/2007	MOHAMMAD FAROOQUE AND ORS. vs SARASWATI FISCAL SERVICES PVT.	ARVIND KUMAR LALL	D.C.GHOSE SANJAY KUMAR PANDEY MANOJ KUMAR S.K.GHOSH
	MOTOR VEHICLE-00			
2	MA/214/2008	JULEKHA KHATOON vs MEHTAB ALAM AND ORS	M.K.DEY VIJAY SHANKER JHA Kumar Gaurav ARUP KUMAR DEY MR.ASHUTOSH ANAND	D.C.GHOSE SURAJ KUMAR
	MOTOR VEHICLE-00			
wt3	MA/314/2008	NATIONAL INSURANCE CO.LTD. vs JULEKHA KHATOON AND ORS.	D.C.GHOSE	VANDANA SINGH ASHUTOSH ANAND
	MOTOR VEHICLE-00			
	IA NO, 351/2009 (For 0)			
4	MA/250/2010	SMT.MANJU DEVI AND ORS vs ASHOK KUMAR SINGH AND ORS	ARVIND KUMAR LALL	SANTOSH KUMAR ALOK LAL
	MOTOR VEHICLE-00			
5	MA/152/2011	RAJ KESHRI □ GOLU vs RAJESH SAHU AND ANR	ARVIND KUMAR LALL	DEBESH CH. GHOSH VIKESH KUMAR AJIT KUMAR
	MOTOR VEHICLE-00			
6	MA/172/2012	SMT KUSUM DEVI AND ORS. vs CHANDRADEO PANDIT AND ANR.	ARVIND KR LALL	SHREE NIVAS ROY GANESH C. JHA
	MOTOR VEHICLES ACT, 1988			
7	MA/221/2012	SMT CHAMPA DEVI vs GANESH RAM	ARVIND KR LALL	MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			
8	MA/156/2013	ANUP KUMAR AGRAWAL ALIAS PAPPU vs SMT SUSHMA AGRAWAL AND ORS	ARVIND KR LALL JAI MOHAN MISHRA BAJRANG PRASAD RAJIV ANAND NIKHIL RANJAN	BANANI VERMA
	MOTOR VEHICLES ACT, 1988			
9	MA/275/2013	KARIO DEVI vs THE BRANCH MANAGER BAJAJ ALLIANZ GENERAL INSURANCE CO LTD AND ANR	MR.ASHUTOSH ANAND	ALOK LAL PRAKASH CHANDRA
	WORKMEN'S COMPENSATION ACT, 1923			
10	W.P(C)/4225/2013	OM PRAKASH BARNWAL vs UNITED INDIA INSURANCE CO LTD JHUMRITELAIYA BRANCH	AMIT KUMAR DAS ARBIND KUMAR WARDA KHAN	GANESH C. JHA
	CODE OF CIVIL PROCEDURE, 1908			
11	MA/128/2014	SHEELA AGRAWAL AND ANR vs PINKI JAISWAL AND ANR	PANKAJ KUMAR AGRAWAL BINIT CHANDRA NIKHIL RANJAN	SANTOSH KUMAR ALOK LAL
	MOTOR VEHICLES ACT, 1988			
12	MA/264/2014	BIRENDRA KUMAR SHARMA ALIAS BIRENDRA SHARMA vs MAHEDNRA MEHTA AND ANR	AYUSH ADITYA DIWAKAR JHA KUMARI RANJNA SINGH	MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			

13	MA/406/2014	SMT GUDIYA DEVI AND ORS vs TASLIM ANSARI AND ORS	ARVIND KR LALL	MANISH KUMAR PRABHASH CH. SINHA HARENDRA KR SINGH DHARMENDRA KR MALITYAR REKHA SINGH ARWIND KUMAR
	MOTOR VEHICLES ACT, 1988			
14	MA/412/2014	MD KADIR ANSARI ALIAS KADIR ALI AND ANR vs NAVIN SINGH AND ORS	ARVIND KR LALL	ANIL KR SINHA MD. ZAID AHMED AMITESH KUMAR GEASEN Abhishek Kumar Geasen BHAIYA M. KUMAR RANISH KUMAR BASAV CHATTERJEE RAJESH KR SINGH
	MOTOR VEHICLES ACT, 1988			
IA NO, 5416/2021 (For For Filing Suppl. affidavit/additional document)				
	MOTOR VEHICLES ACT, 1988			
15	MA/507/2014	TILASO DEVI AND ORS vs SARAL KUMAR AND ORS	NEHRU MAHTO	SANTOSH KUMAR ASHOK KR PANDEY ALOK LAL
	MOTOR VEHICLES ACT, 1988			
16	MA/130/2015	MRS SARITA VERMA vs AJAY KUMAR DUBEY AND ORS	M. K. HABIB S. T. RIZVI JAYANT KUMAR PANDEY MD. MANZOOR AHMED	PRATYUSH KUMAR ALOK LAL PRASHANT KUMAR SHRIVASTAVA
	MOTOR VEHICLES ACT, 1988			
17	MA/202/2015	DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LIMITED vs SUTOPA HALDAR AND ORS	ALOK LAL	RAJENDRA RAM RAVI DAS BINOD KUMAR SINGH GAURAV
	MOTOR VEHICLES ACT, 1988			
18	MA/208/2015	ATIYA DEVI AND ORS vs SMT USHA SINGH AND ANR	VIJAY KUMAR SHARMA	ABHISHEK KUMAR PAL ALOK LAL KRISHNA MURARI SAMIR VERMA MOHAMMAD ASGHAR PRABHAT KR SINHA HARIOM KUMAR
	MOTOR VEHICLES ACT, 1988			
wt19	C.O./6/2022	SMT USHA SINGH vs ATIYA DEVI	KRISHNA MURARI MOHAMMAD ASGHAR	ALOK LAL SAMIR VERMA
	CROSS OBJECTION U/O 41 RULE 22 OF CPC			
20	MA/210/2015	UNITED INDIA INSURANCE CO LTD vs JYOTIKA TOPNO AND ORS	DEBESH CH. GHOSH	SAJJAN SHAMMI VERMA JAYANT KUMAR PANDEY
	MOTOR VEHICLES ACT, 1988			
21	MA/383/2015	SHRI KRISHNA SINGH ALIAS SREEKRISHNA SINGH vs NATIONAL INSURANCE CO LTD AND ORS	RAM CHANDRA PRASAD SAH CHANDRA G. A. BARDHAN MD. SAJID YUNUS	MANISH KUMAR DEBESH CH. GHOSH AMIT MISHRA
	MOTOR VEHICLES ACT, 1988			
wt22	MA/201/2015	NATIONAL INSURANCE COMPANY LIMITED vs PRAVEEN KUMAR ALIAS PRAVEEN KUMAR SINGH AND ORS	ALOK LAL	HARENDRA KR SINGH RAM CHANDRA PRASAD SAH DHARMENDRA KR MALITYAR REKHA SINGH CHANDRA G. A. BARDHAN
	MOTOR VEHICLES ACT, 1988			
wt23	MA/272/2020	PRAVEEN KUMAR ALIAS PRAVEEN KUMAR SINGH vs SURENDRA RAY	MD. SAJID YUNUS	MANISH KUMAR SANTOSH KUMAR ALOK LAL
	MOTOR VEHICLES ACT, 1988			
IA NO, 5328/2021 (For LIMITATION)				

24	MA/512/2015	THE BRANCH MANAGER OF BAJAJ ALLIANZ GENERAL INSURANCE CO LTD THR ITS AUTHORISED SIGNATORY vs MOUSUMI DEVI AND ORS	SIDDHARTHA JYOTI ROY	MD. FAIJAJ ALAM LUKESH KUMAR MUKESH BIHARI LAL PRADEEP KUMAR SIDHARTH SUDHANSHU
	MOTOR VEHICLES ACT, 1988			
25	MA/7/2016	MUNNI DEVI AND ORS vs MS NEW INDIA ASSURANCE COMPANY LIMITED AND ORS	BIRENDRA KUMAR	MANISH KUMAR . MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			
26	MA/213/2016	THE DIVISIONAL MANAGER MS UNITED INDIA INSURANCE CO LTD vs PAWAN KUMAR SINHA AND ORS	DEBESH CH. GHOSH	AMIT KUMAR
	MOTOR VEHICLES ACT, 1988			
27	MA/273/2016	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD vs MANJU DEVI AND ORS	ALOK LAL	NEHRU MAHTO BIRENDRA KUMAR
	MOTOR VEHICLES ACT, 1988			
28	MA/274/2016	NATIONAL INSURANCE CO LTD vs PREM KUMAR AGARWAL AND ANR	ALOK LAL	MD. ZAID AHMED ABHAY KR MISHRA BHOLA NATH OJHA RABINDRA NATH CHAURASIA
	MOTOR VEHICLES ACT, 1988			
29	MA/287/2016	SUMITRA DEVI AND ORS vs NARENDRA KUMAR MAHTO AND ANR	PRASHANT KR SINGH SOUMITRA BAROI	AASHISH KUMAR MANISH KUMAR VANI KUMARI AMIT MISHRA
	MOTOR VEHICLES ACT, 1988			
30	MA/373/2016	JULEKHA BIBI AND ANR vs SANJAY KUMAR BANSAL AND ORS	P.K.MUKHOPADHYAY DHIRENDRA KR PRASAD	ALOK LAL SANTOSH KUMAR PRATYUSH KUMAR PRASHANT KUMAR SHRIVASTAVA
	MOTOR VEHICLES ACT, 1988			
31	MA/465/2016	AJAY KUMAR PATHAK vs ANAND SINGH AND ANR	VIJAY KUMAR SHARMA	SANTOSH KUMAR ALOK LAL SABYASANCHI
	MOTOR VEHICLES ACT, 1988			
wt32	MA/464/2016	AVINASH KUMAR PATHAK vs ANAND SINGH AND ANR	VIJAY KUMAR SHARMA	SANTOSH KUMAR ALOK LAL SABYASANCHI
	MOTOR VEHICLES ACT, 1988			
33	MA/12/2017	DIVISIONAL MANAGER UNITED INDIA INSURANCE CO LTD THROUGH ITS SR D M TAPAS KUMAR SOHA vs UDASI DEVI AND ORS	MR.ASHUTOSH ANAND	APURV ATANU BANERJEE MUKESH KUMAR
	MOTOR VEHICLES ACT, 1988			
	IA NO, 120/2018 (For LIMITATION)			
	MOTOR VEHICLES ACT, 1988			
34	MA/22/2017	ARUN GOSWAMI AND ANR vs RADHA RAMAN SINGH AND ANR	SURAJ SINGH	MUKESH KUMAR DUBEY MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			
35	MA/226/2017	BABLU MEHTA vs TATA MOTORS AND ORS	S. T. RIZVI M. K. HABIB JAYANT KUMAR PANDEY SAJJAN SHAMMI VERMA PRAVEEN SHANKAR PRASAD SOURAV MUKHERJEE	MANISH KUMAR AMIT KUMAR DAS SANDEEP VERMA AMIT MISHRA
	MOTOR VEHICLES ACT, 1988			

36	MA/231/2017	B M UNITED INDIA INSURANCE CO LTD vs ASHUTOSH PRASAD AND ORS	DEBESH CH. GHOSH	ARVIND KR LALL ANKIT KUMAR RAJESH KUMAR VIKAS KUMAR RABINDRA PRASAD JAGANNATH MISHRA VIKRAM SINGH ARCHI RAVI
	MOTOR VEHICLES ACT, 1988			
37	MA/236/2017	DHEERAJ SAHU vs THE BRANCH MANAGER BAJAJ ALLIANZ GENERAL INSURANCE CO LTD AND ANR	NIKHIL RANJAN AMRITANSH VATS	AMIT KUMAR SIDDHARTHA JYOTI ROY
	MOTOR VEHICLES ACT, 1988			
38	MA/367/2017	JASMATIA ORAWIN vs NARESH KUMAR MAHTO AND ORS	VIJAY KUMAR SHARMA	ALOK LAL SANTOSH KUMAR VIKASH KUMAR
	MOTOR VEHICLES ACT, 1988			
39	MA/569/2017	BRANCH MANAGER BAJAJ ALLIANZ GENERAL INSURANCE CO LTD vs AKIL ANSARI ALIAS WAKIL ANSARI AND ANR	ALOK LAL SANTOSH KUMAR	PANKAJ KUMAR
	MOTOR VEHICLES ACT, 1988			
40	MA/748/2017	KAMLESH KR BISHKARMA ALIAS KAMLESH KUMAR vs DINESHWAR SHARMA AND ANR	VIJAY KUMAR SHARMA	GANESH C. JHA RAJESH KR SINGH
	MOTOR VEHICLES ACT, 1988			
41	MA/504/2018	NEELAM DEVI vs AMAR SINGH CHOUDHARY	PRIYA AGARWAL NIKHIL RANJAN	MR.ASHUTOSH ANAND
	MOTOR VEHICLES ACT, 1988			
42	MA/601/2018	SAHADEO TIWARI vs OM SAI ENTERPRISES IC RAHUL KUMAR SINGH	MUKESH BIHARI LAL	SANTOSH KUMAR ALOK LAL
	MOTOR VEHICLES ACT, 1988			
wt43	MA/79/2019	ASHOK CHANDRA BOURI vs OM SAI ENTERPRISES IC RAHUL KUMAR SINGH	MUKESH BIHARI LAL RAJIV KUMAR KARAN	ALOK LAL SANTOSH KUMAR
	MOTOR VEHICLES ACT, 1988			
44	MA/16/2019	SUDHIR PRAJAPATI ALIAS SUDHIR KUMAR vs RAJENDRA KUMAR MEHTA	VIJAY KUMAR SHARMA	ALOK LAL
	MOTOR VEHICLES ACT, 1988			
wt45	MA/580/2018	VIKASH SAO ALIAS MANTU SAO vs RAJENDRA KUMAR MEHTA	VIJAY KUMAR SHARMA	ALOK LAL
	MOTOR VEHICLES ACT, 1988			
wt46	MA/14/2019	DEELIP KUMAR SHARMA ALIAS DEELIP KUMAR ALIAS DEELIP SHARMA vs RAJENDRA KUMAR MEHTA	VIJAY KUMAR SHARMA	ALOK LAL SANTOSH KUMAR
	MOTOR VEHICLES ACT, 1988			
47	Cont.(CvI)/19/2019	ASHWINI KUMAR TRIPATHY vs THE STATE OF JHARKHAND	RAKESH KUMAR KANTI KUMAR OJHA	BHAWESH KUMAR PRABHAT KUMAR
	CONTEMPT OF COURTS ACT 1971			
48	Cont.(CvI)/132/2019	NAND LAL MAHTO vs THE STATE OF JHARKHAND	RUPESH SINGH KUMAR SOURAV CHATTERJEE	SRIJIT CHOUDHARY ADVOCATE GENERAL
	CONTEMPT OF COURTS ACT 1971			

49	MA/197/2019	VINAY KUMAR GOYAL ALIAS VINAY HARODIA vs SUBHASH CHANDRA BANARJEE	MUKESH BIHARI LAL RAJIV KUMAR KARAN	ALOK LAL MR.ASHUTOSH ANAND
	MOTOR VEHICLES ACT, 1988			
50	MA/312/2019	SMT SANDHYA DEVI vs USMAN MIYAN	ARVIND KR LALL	SURAJ SINGH SIDDHARTHA JYOTI ROY AMIT KUMAR SINHA PRATIK SEN SUNIL SINGH
	MOTOR VEHICLES ACT, 1988			
51	MA/377/2019	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD THROUGH ITS LEGAL EXECUTIVE vs SURESH MOHLI	ALOK LAL SANTOSH KUMAR	AFAQUE RASHIDI Md. Azam
	IA NO, 1556/2021 (For Release of Amount) MOTOR VEHICLES ACT, 1988			
wt52	MA/378/2019	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD THROUGH ITS LEGAL EXECUTIVE vs BOBBY DEVI	ALOK LAL SANTOSH KUMAR	AFAQUE RASHIDI MD. AZAM
	MOTOR VEHICLES ACT, 1988			
	IA NO, 1554/2021 (For Release of Amount)			
53	Cont.(Cv)/392/2019	MAHENDRA GOPE vs THE STATE OF JHARKHAND	RAJESH KUMAR APOORVA SINGH GAURAV RAJ	HIMANSHU KR MEHTA VANDANA SINGH MR.ASHUTOSH ANAND
	IA NO, 3472/2022 (For Extension Of Time) CONTEMPT OF COURTS ACT 1971			
54	MA/407/2019	SUDHIR KUMAR KUJUR vs SMT URMILA GOYAL	Abhishek Kumar Geasen RAVI PRAKASH	ALOK LAL SANTOSH KUMAR
	MOTOR VEHICLES ACT, 1988			
wt55	MA/408/2019	SUDHIR KUMAR KUJUR vs SMT URMILA GOYAL	ABHISHEK KUMAR GEASEN RAVI PRAKASH	ALOK LAL SANTOSH KUMAR
	MOTOR VEHICLES ACT, 1988			
56	MA/433/2019	CHATTO KUNWAR vs BALMIKI KUMAR	MANOJ KUMAR SAH AMARJEET PRASAD	MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			
57	MA/448/2019	PAMMY DEVI vs DINESH PAHAN	RAMA KANT TIWARI SHUBHAM KUMAR DUBEY NIKHIL RANJAN	ALOK LAL
	IA NO, 3071/2020 (For Extension Of Time) MOTOR VEHICLES ACT, 1988			
58	MA/477/2019	KALPANA DAS vs MR R K PRASAD	BHOLA NATH OJHA	MANISH KUMAR PRATYUSH KUMAR PRASHANT KUMAR SHRIVASTAVA
	MOTOR VEHICLES ACT, 1988			
59	MA/535/2019	RENUKA DEVI vs PRAKASH KUMAR MANDAL	ARVIND KR LALL	ALOK LAL SANTOSH KUMAR
	MOTOR VEHICLES ACT, 1988			
60	MA/566/2019	REKHA DEVI vs UTTAM KUMAR	MUKESH BIHARI LAL RAJIV KUMAR KARAN	ALOK LAL SANTOSH KUMAR
	MOTOR VEHICLES ACT, 1988			
61	MA/613/2019	USHA DEVI vs MS LUDHAINA DHANBAD ROADWAYS THROUGH ITS PROPRIETOR RAVINDRA SINGH MAND	RAMA KANT TIWARI SHUBHAM KUMAR DUBEY NIKHIL RANJAN	ALOK LAL MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			

62	MA/614/2019	YASHODA DEVI vs SAJAN KUMAR AGARWAL	RAMA KANT TIWARI SHUBHAM KUMAR DUBEY NIKHIL RANJAN	ALOK LAL PRATYUSH KUMAR PRASHANT KUMAR SHRIVASTAVA
	MOTOR VEHICLES ACT, 1988			
63	Cont.(Cvl)/967/2019	M N ELECTRICALS THROUGH ITS PARTNER VIJAY PRATAP SINGH vs STATE OF JHARKHAND	RAM LAKHAN YADAV RAJEEV KUMAR NAIYAR EQBAL	ATANU BANERJEE NAVIN KR. SINGH
	CONTEMPT OF COURTS ACT 1971			
64	MA/94/2020	HEMANTI KUMARI ALIAS HEMANTI DEVI vs AKHILESH KUMAR	AMARESH KUMAR NAMITA SAHAY	ALOK LAL SANTOSH KUMAR
	IA NO, 6209/2020 (For LIMITATION)			
	MOTOR VEHICLES ACT, 1988			
65	MA/124/2020	BABITA DEVI vs RAJ KUMAR SINGH	MUKESH BIHARI LAL RAJIV KUMAR KARAN	ALOK LAL MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			
66	MA/131/2020	PHULMUNI TUDU vs RELIANCE GENERAL INSURANCE CO LTD	NIKHIL RANJAN KARAN SHAH DEO	AMIT KUMAR DAS SWATI SHALINI SHIVAM UTKARSH SAHAY
	MOTOR VEHICLES ACT, 1988			
67	MA/217/2020	BUTAN BHUIYAN vs BIJAY KUMAR AGRAWAL	VIJAY KUMAR SHARMA	PRABHAT KR SINHA
	MOTOR VEHICLES ACT, 1988			
68	Cont.(Cvl)/621/2020	SANJAY KUMAR vs THE STATE OF JHARKHAND	SHASHI KANT MISHRA	RAJIV RANJAN
	CONTEMPT OF COURTS ACT 1971			
69	Cont.(Cvl)/624/2020	SANJAY KUMAR RAM vs THE STATE OF JHARKHAND	SHASHI KANT MISHRA	RAJIV RANJAN
	CONTEMPT OF COURTS ACT 1971			
70	Cont.(Cvl)/631/2021	SHREERAM CHEMFOOD PVT LTD THROUGH ONE OF ITS DIRECTORS GOUTAM CHORARIA vs THE STATE OF JHARKHAND	ASHIM KR SAHANI AJIT KUMAR	MANOJ KR. NO.3 INDRANIL BHADURI
	CONTEMPT OF COURTS ACT 1971			
71	Cont.(Cvl)/36/2022	SINU RAM JARIKA vs THE STATE OF JHARKHAND	AFAQUE AHMED ALTAF HUSSAIN	MUKESH KR SINHA S P ROY MANISH KUMAR
	CONTEMPT OF COURTS ACT 1971			
72	LPA/52/2022	THE CENTRAL COALFIELDS LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR vs LALMUNI DEVI ALIAS LILMUNI KAMIN	ANOOP KR MEHTA MANISH KUMAR AMIT KR SINHA	MUNGA LAL KR CHITRA RICHA SANCHITA
	IA NO, 1561/2022 (For Stay Of Proceedings)			
	COMPASSIONATE APPOINTMENT			
73	Cont.(Cvl)/65/2022	JAISHREE BALMUCHU vs THE STATE OF JHARKHAND	LALIT KR SINGH	MANOJ KUMAR SUDARSHAN SHRIVASTAVA SUNIL KUMAR AGARWAL
	CONTEMPT OF COURTS ACT 1971			
74	Cont.(Cvl)/108/2022	KOMAL MINZ ALIAS KOMAL MINJ vs STATE OF JHARKHAND	JORONG JEDAN SANGA	SACHIN KUMAR
	CONTEMPT OF COURTS ACT 1971			

Appointment Letter to be distributed at National Lok Adalat
Scheduled to be held on 13/08/2022.

1	Sri Anshu Oraon	CCL
2	Sri Rohit Kumar Lohar	CCL
3	Sri Rajkumar Munda	CCL
4	Miss Asha Kumari	CCL
5	Sri Prince	CCL
6	Sri Faisal Asar	CCL
7	Sri Rajesh Ravidas	CCL
8	Sri Deepak Bedia	CCL
9	Sri Jitendra Kapardar	CCL
10	Sri Ankit Kumar Dwivedi	CCL
11	Miss Jitni Kumari	CCL
12	Sri Raja Babu	CCL
13	Sri Kuldeep Kumar Mehta	CCL
14	Sri Krishna Kumar Ghosh	CCL
15	Sri Dhananjay Kumar	CCL
16	Sri Kailash Yadav	CCL
17	Sri Tapeswar Mahto	CCL
18	Md. Hussain	CCL
19	Sri Suraj Kumar son of Late Mohan Mahto	CCL
20	Sri Dhiraj Kumar Nayak	CCL
21	Sri Santosh Bhengra	CCL
22	Sri Prabhu Chouhan	CCL
23	Sri Ravindra Kumar Sahani	CCL
24	Sri Amit Kumar Chakraborty	CCL
25	Sri Omprakash Satnami	CCL
26	Sri Aman Kumar	CCL
27	Sri Aniket Kumar	CCL
28	Sri Chhatthu Kumar Ganjhu	CCL
29	Sri Ganesh Ganjhu	CCL
30	Sri Suraj Kumar son of Late Sakhiya Mistry	CCL
31	Smt. Santoshi Devi	CCL
32	Sri Krishna Digar	CCL
33	Sri Anil Thakur	CCL
34	Sri Chandan Karmali	CCL
35	Sri Ruplal Marandi	CCL

NATIONAL LOK ADALAT CAUSELIST For Saturday The 13th August 2022

COURT NO. 3

SINGLE BENCH (BENCH ID-24719)

AT 11:00 AM

HON'BLE MR.JUSTICE DR.S. N. PATHAK

Lok Adalat

1	W.P(S)/6786/2016	SHILMANIYA MINZ vs THE STATE OF JHARKHAND REPRESENTED THROUGH ITS HOME SECRETARY AND ORS	CHANDRA S. PANDEY	SREENU GARAPATI AJIT KUMAR PRABHAT KR SINHA YOGENDRA PRASAD RICHIA SANCHITA HEMANT KR GUPTA LAXMI MURMU
	RETIREMENT BENEFIT CUM PENSION			
2	W.P(S)/82/2018	BENI LAL RAJAK vs THE JHARKHAND STATE AGRICULTURAL MARKETING BOARD AND ANR	RASHMI KUMAR RAGINI KUMARI	BIJAY KR SINHA
	IA NO, 343/2019			
	RETIREMENT BENEFIT CUM PENSION			
3	Cont.(CvI)/884/2018	BANKIM CHANDRA CHATTERJEE vs THE STATE OF JHARKHAND	SHAILENDRA KUMAR SINGH PRADIP GANGOPADHYAY	JAYANT FRANKLIN TOPPO ANOOP KR MEHTA
	CONTEMPT OF COURTS ACT 1971			
4	W.P(S)/2877/2018	BHIMA HESSA vs THE STATE OF JHARKHAND	M M SHARMA	CHANDRA PRABHA RAHUL SABOO
	PROVIDENT FUND			
5	W.P(S)/3424/2018	MANISH KUMAR vs THE STATE OF JHARKHAND	RABINDRA PRASAD	MD. SHAMIM AKHTAR
	FAMILY PENSION			
6	W.P(S)/4296/2018	JAGDISH SINGH vs THE MS BHARAT COKING COAL LIMITED DHANBAD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	RAMA KANT TIWARI	ANOOP KR MEHTA PRASHANT KR SINGH
	RETIREMENT BENEFIT CUM PENSION			
7	Cont.(CvI)/169/2019	VIJAY KUMAR SINGH vs THE STATE OF JHARKHAND	ABHISHEK SINHA RAUNAK SAHAY	SRIJIT CHOUDHARY
	CONTEMPT OF COURTS ACT 1971			
8	Cont.(CvI)/269/2019	DEEPAK KUMAR vs THE STATE OF JHARKHAND	SANTOSH KUMAR TIWARI VIMLESH KUMAR	CHANDRA PRABHA RAHUL SABOO
	CONTEMPT OF COURTS ACT 1971			
9	Cont.(CvI)/418/2019	LAL KRISHNA KUMAR NATH SHAHDEO ALIAS L K K N SHAHDEO vs THE STATE OF JHARKHAND	AMRENDRA PRADHAN PRAN PRANAY	SURYA PRAKASH SUNIL KUMAR ASHOK KR YADAV MITHILESH SINGH KUMAR HARSH
	CONTEMPT OF COURTS ACT 1971			
10	Cont.(CvI)/764/2019	MAYA DEVI vs THE STATE OF JHARKHAND	SANJAY KUMAR PANDEY	SACHIN KUMAR CHANDRA G. A. BARDHAN
	CONTEMPT OF COURTS ACT 1971			
11	Cont.(CvI)/791/2019	SMT ANJANA SINGH vs THE STATE OF JHARKHAND	SANJAY KUMAR PANDEY SANJIT KUMAR	NIPUN BAKSHI
	CONTEMPT OF COURTS ACT 1971			
12	Cont.(CvI)/893/2019	KUSHUM KALINDI vs THE STATE OF JHARKHAND	RAJESH KUMAR	RAHUL KR GUPTA DR.ASHOK KR.SINGH NEELAM TIWARY
	CONTEMPT OF COURTS ACT 1971			

13	Cont.(Cvl)/988/2019	AKHILESHWAR LAL vs THE STATE OF JHARKHAND THROUGH SHRI INDU SHEKHAR CHATURVEDI THE SECRETARY PRINCIPAL SECRETARY	SATYAM KUMAR RASHMI SAHAY	CHANDRA PRABHA RAHUL SABOO
	CONTEMPT OF COURTS ACT 1971			
14	Cont.(Cvl)/1064/2019	ALKA DEVI vs THE STATE OF JHARKHAND	BIJAY KR SINHA ADITYA RAMAN VINOD KUMAR SAHU	RUPESH SINGH MANOJ KUMAR JAYANT FRANKLIN TOPPO AJIT KUMAR
	CONTEMPT OF COURTS ACT 1971			
15	W.P(S)/5731/2019	RANJEET EKKA vs THE STATE OF JHARKHAND	CHANDRAJIT MUKHERJEE KUMAR BASANT NARAYAN	PRASHANT PALLAV MITHILESH SINGH
	RETIREMENT BENEFIT CUM PENSION			
16	W.P(S)/5761/2019	ASHOK KUMAR MANJHI vs THE STATE OF JHARKHAND THROUGH THE SECRETARY HUMAN RESOURCES DEVELOPMENT DEPTT	KRIPA SHANKAR NANDA	RUPESH SINGH
	RETIREMENT BENEFIT CUM PENSION			
17	W.P(S)/7281/2019	CHANDRA SHEKHAR SINGH vs THE STATE OF JHARKHAND THROUGH THE PR SECRETARY DEPTT OF PERSONNEL ADMINISTRATIVE REFORM	ARVIND KUMAR CHOUDHARY SHAMBHU NATH TIWARI	HIMANSHU KR MEHTA VANDANA SINGH S P ROY RICHA SANCHITA
	RETIREMENT BENEFIT CUM PENSION			
18	W.P(S)/102/2020	DEBASIS BISWAS vs BHARAT COCKING COAL LIMITED	RAJIV KR SHEKHAR SANJIT KUMAR	AMIT KUMAR DAS
	RETIREMENT BENEFIT CUM PENSION			
19	Cont.(Cvl)/361/2020	DWARIKA NATH SINGH vs THE STATE OF JHARKHAND	ASHOK KUMAR SINGH	MANOJ KUMAR ANOOP KR MEHTA
	CONTEMPT OF COURTS ACT 1971			
20	Cont.(Cvl)/451/2020	JHARKHAND STATE SECONDARY TEACHERS ASSOCIATION THROUGH ITS DISTRICT SECRETARY JUBLI TOPNO vs THE STATE OF JHARKHAND	MADAN MOHAN PAN ANIL KR SINGH Navneet Toppo	SREENU GARAPATI
	CONTEMPT OF COURTS ACT 1971			
21	Cont.(Cvl)/474/2020	DR BINOD KUMAR SINGH vs THE STATE OF JHARKHAND	ASHOK KUMAR SINGH	SREENU GARAPATI ANOOP KR MEHTA MANISH KUMAR AMIT KR SINHA
	CONTEMPT OF COURTS ACT 1971			
22	W.P(S)/515/2020	MANJU SHARMA vs THE STATE OF JHARKHAND	CHANDRAJIT MUKHERJEE SAURAV KUMAR SAHAY GAURAV PIYUSH SHIVAM UTKARSH SAHAY AMIT KUMAR DAS	RAJIV RANJAN
	RETIREMENT BENEFIT CUM PENSION			
23	Cont.(Cvl)/554/2020	INDRA NARAYAN JHA vs THE STATE OF JHARKHAND THROUGH SRI SHAILESH KUMAR SINGH CHIEF SECRETARY MINISTRY OF HUMAN RESOURCES	MOKHTAR AHMED ZAID IMAM KHALIDA HAYA RASHMI	ASHOK KR YADAV DR.ASHOK KR.SINGH
	CONTEMPT OF COURTS ACT 1971			
24	Cont.(Cvl)/581/2020	TAPESHWAR PRASAD vs THE STATE OF JHARKHAND	SUNIL SINGH	JAYANT FRANKLIN TOPPO DR.ASHOK KR.SINGH ANOOP KR MEHTA MANISH KUMAR AMIT KR SINHA
	CONTEMPT OF COURTS ACT 1971			

25	W.P(S)/782/2020	SHYAM KISHORE vs CENTRAL COALFIELDS LIMITED THROUGH ITS CHIEF MANAGING DIRECTOR	SHRISTI SINHA KUMARI SUGANDHA SAMEER SAHAY VIKASH KUMAR CHANCHAL JAIN	AMIT KUMAR DAS PRASHANT KR SINGH DARSHANA PODDAR MISHRA PREITY SINHA
		RETIREMENT BENEFIT CUM PENSION		
26	W.P(S)/1541/2020	SUKRO ORAIN ALIAS SUKRO ORAON vs THE DIRECTOR OF ACCOUNTS JHARKHAND STATE ELECTRICITY BOARD RANCHI	VIJAY KUMAR SINHA	AJIT KUMAR ACHYUT KESHAV
		RETIREMENT BENEFIT CUM PENSION		
27	W.P(S)/1545/2020	MINA DEVI vs THE STATE OF JHARKHAND	MANOJ KUMAR SAH AMARJEET PRASAD	MUKESH KR SINHA MITHILESH SINGH MANISH KUMAR
		FAMILY PENSION		
28	W.P(S)/2510/2020	JAGDISH CHANDRA MODI vs STATE OF JHARKHAND	SIDHARTHA ROY SANDHYA SAHAY	AMIT KUMAR
		IA NO, 6909/2022 (For SUBSTITUTION), 6910/2022 (For Amendment Petition)		
		RETIREMENT BENEFIT CUM PENSION		
29	W.P(S)/2710/2020	KIRAN DEVI vs STATE OF JHARKHAND	NEETA KRISHNA AMIT SINHA JAY SHANKAR TIWARY KRISHNA KUMAR	MANISH MISHRA NEHRU MAHTO
		DEATH CUM RETIREMENT BENEFITS		
30	W.P(S)/3325/2020	SITA RAM PANDIT vs THE STATE OF JHARKHAND	AMIT KR TIWARI	ASHOK KR YADAV SHAILENDRA KR SINGH
		RETIREMENT BENEFIT CUM PENSION		
31	W.P(S)/3613/2020	ANIL KUMAR MANDAL vs THE STATE OF JHARKHAND	GAUTAM KUMAR SANDIP KR. BURNWAL BIRAT KUMAR	PARTH S. A. SWAROOP PATI
		RETIREMENT BENEFIT CUM PENSION		
32	W.P(S)/3897/2020	HELAN SANGA vs THE STATE OF JHARKHAND THROUGH THE PR SECRETARY SCHOOL EDUCATION AND LITERACY DEPTT	TAPAN KUMAR MISHRA SHUBHAM MISHRA	MUKESH KR SINHA MANISH KUMAR
		RETIREMENT BENEFIT CUM PENSION		
33	W.P(S)/3913/2020	RAM KUMARI SINGH vs THE STATE OF JHARKHAND THROUGH PR SECRETARY SECONDARY EDUCATION DEPARTMENT	RAJESH KUMAR	ASHOK KR YADAV RAJESH KUMAR AMIT KR VERMA AMIT KUMAR MANINDRA KR SINHA
		FAMILY PENSION		
34	W.P(S)/3955/2020	JETHA RUNDA vs THE BANK OF INDIA THROUGH GENERAL MANAGER	BALAJEE SUMANT CHEMOTE	ABDUL ALLAM, SR.ADV. FAISAL ALLAM RAJIV SINHA FAHAD ALLAM MADAN PRASAD
		RETIREMENT BENEFIT CUM PENSION		
35	W.P(S)/4113/2020	BEBI PRASAD ALIAS BEBI DEVI vs THE STATE OF JHARKHAND	BIJAY KR SINHA AMRITANSH VATS KUNAL PRIYAM	SREENU GARAPATI AMIT KR VERMA
		DEATH CUM RETIREMENT BENEFITS		
36	Cont.(CvI)/55/2021	SUDHIR MISHRA vs THE STATE OF JHARKHAND	AMIT KUMAR DAS SAURAV KUMAR SAHAY GAURAV PIYUSH SHIVAM UTKARSH SAHAY SWATI SHALINI	SACHIN KUMAR ANOOP KR MEHTA
		CONTEMPT OF COURTS ACT 1971		
37	Cont.(CvI)/72/2021	KANAKLATA KUMARI vs THE STATE OF JHARKHAND	ASHIM KR SAHANI VIKESH KUMAR PANKAJ VERMA	OM PRAKASH TIWARI
		CONTEMPT OF COURTS ACT 1971		

38	Cont.(Cvl)/87/2021 CONTEMPT OF COURTS ACT 1971	VIJAY DIGAR vs THE STATE OF JHARKHAND	MANISH KUMAR AMIT MISHRA	MANISH MISHRA AMIT KUMAR DAS NAMIT KUMAR
39	Cont.(Cvl)/189/2021 CONTEMPT OF COURTS ACT 1971	AWADHESH KUMAR vs THE STATE OF JHARKHAND	SHRAY MISHRA GAURAV ABHISHEKH DEEPANKAR	AMIT KUMAR
40	Cont.(Cvl)/197/2021 CONTEMPT OF COURTS ACT 1971	VIJOY SHANKAR ROY vs THE STATE OF JHARKHAND	DURGA C. MISHRA	MANOJ KR. NO.3 MRINAL KANTI ROY S P ROY INDRANIL BHADURI
41	Cont.(Cvl)/564/2021 CONTEMPT OF COURTS ACT 1971	PHOOL SINGH vs THE STATE OF JHARKHAND	KUMARI SUGANDHA TANYA SINGH SAMEER SAHAY KUSHAL KUMAR APRAJITA BHARDWAJ	MITHILESH SINGH RICHHA SANCHITA
42	Cont.(Cvl)/586/2021 CONTEMPT OF COURTS ACT 1971	JAGANNATH PRASAD SAH vs THE STATE OF JHARKHAND	AMIT KUMAR SINHA	MANOJ KUMAR MR.ASHUTOSH ANAND RUPESH SINGH
43	Cont.(Cvl)/595/2021 CONTEMPT OF COURTS ACT 1971	ARBIND KUMAR vs THE STATE OF JHARKHAND THROUGH THE HEAD SECRETARY WATER RESOURCES DEPARTMENT	MRINAL KANTI ROY ABHINAY KUMAR	PRABHAT KUMAR RUPESH SINGH
44	Cont.(Cvl)/619/2021 IA NO, 6390/2021 (For Addition of Party) CONTEMPT OF COURTS ACT 1971	MRS LALITA KISHORE vs UNION OF INDIA THROUGH THE MINISTRY OF HUMAN RESOURCES	PARTH JALAN PRASHANT PALLAV MONALISA SINGH NAVNEET SAHAY BAJRANG KUMAR SHIVANI JALUKA SMITA SINHA	RAJIV SINHA ANOOP KR MEHTA
45	Cont.(Cvl)/704/2021 CONTEMPT OF COURTS ACT 1971	NITYANAND DUBEY vs THE STATE OF JHARKHAND	AKATA ANAND SNEHA SONAM RAMANAND PANDEY	MANISH MISHRA MAHAVIR PD SINHA
46	Cont.(Cvl)/707/2021 CONTEMPT OF COURTS ACT 1971	ASHOK KUMAR SHUKLA vs THE STATE OF JHARKHAND	AKATA ANAND SNEHA SONAM RAMANAND PANDEY	MANOJ KR. NO.3 MAHAVIR PD SINHA INDRANIL BHADURI
47	Cont.(Cvl)/709/2021 CONTEMPT OF COURTS ACT 1971	JAGDISH PRASAD vs THE STATE OF JHARKHAND	AKATA ANAND SNEHA SONAM RAMANAND PANDEY	RAHUL SABOO MAHAVIR PD SINHA
48	Cont.(Cvl)/727/2021 CONTEMPT OF COURTS ACT 1971	THE WORKMAN SRI JEETENDRA KUMAR TIWARI ALIAS JITENDRA KUMAR TIWARI vs THE STATE OF JHARKHAND	SHREE KRISHNA PANDEY NILADRI S. MUKHARJEE	MUNNA LAL YADAV SNEHA KUMARI MANOJ TANDON NEHA BHARDWAJ
49	Cont.(Cvl)/795/2021 CONTEMPT OF COURTS ACT 1971	SUBAS KUMAR vs THE STATE OF JHARKHAND	DEEPAK KR PRASAD	PARTH S. A. SWAROOP PATI
50	Cont.(Cvl)/797/2021 CONTEMPT OF COURTS ACT 1971	KONDAMMA vs THE STATE OF JHARKHAND	RAJESH KUMAR APURWA PATHAK KARAMDEO	SURESH KUMAR DR.ASHOK KR.SINGH

51	Cont.(Cvl)/820/2021	UMA vs THE STATE OF JHARKHAND	RAJESH KUMAR APURWA PATHAK	LAXMI MURMU DR.ASHOK KR.SINGH
		CONTEMPT OF COURTS ACT 1971		
52	Cont.(Cvl)/821/2021	LAXMI PRASAD SAHU vs THE STATE OF JHARKHAND THROUGH THE SECRETARY HIGHER AND TECHNICAL EDUCATION	BINOD KUMAR NANDA KUMARI	SURESH KUMAR
		CONTEMPT OF COURTS ACT 1971		
53	Cont.(Cvl)/839/2021	SHASHI BHUSHAN SINGH vs THE STATE OF JHARKHAND	RAVI KUMAR SINGH	PARTH S. A. SWAROOP PATI
		CONTEMPT OF COURTS ACT 1971		
54	Cont.(Cvl)/9/2022	DR HARSHAVARDHAN KUMAR vs THE STATE OF JHARKHAND	VIKASH KUMAR PANKAJ KUMAR	KISHORE KR SINGH AMRESH KUMAR DR.ASHOK KR.SINGH
		CONTEMPT OF COURTS ACT 1971		
55	Cont.(Cvl)/34/2022	MD RAFIQUE vs THE STATE OF JHARKHAND	RAHUL KUMAR APOORVA SINGH VISHAL KUMAR	DEVESH KRISHNA
		CONTEMPT OF COURTS ACT 1971		
56	Cont.(Cvl)/35/2022	SHYAM NANDAN vs THE STATE OF JHARKHAND	RAHUL KUMAR APOORVA SINGH VISHAL KUMAR	SREENU GARAPATI MRINAL KANTI ROY
		CONTEMPT OF COURTS ACT 1971		
57	Cont.(Cvl)/49/2022	VARUN KUMAR TIWARI vs THE STATE OF JHARKHAND	BANDANA SINHA	PRAVEEN AKHOURI
		CONTEMPT OF COURTS ACT 1971		
58	Cont.(Cvl)/89/2022	RAJ KUMAR BHADANI vs THE STATE OF JHARKHAND	DHANANJAY KR PATHAK SHASHI KANT MISHRA MONIKA KUMARI	PRABHAT KUMAR SACHIN KUMAR
		CONTEMPT OF COURTS ACT 1971		
59	Cont.(Cvl)/115/2022	RAJKUMAR RAVIDAS vs STATE OF JHARKHAND	KHALIDA HAYA RASHMI ZAID IMAM	VANDANA SINGH
		CONTEMPT OF COURTS ACT 1971		
60	Cont.(Cvl)/135/2022	JITENDRA KUMAR SINGH vs THE STATE OF JHARKHAND	FAISAL ALLAM FAHAD ALLAM	SUCHENDRA PRASAD DR.ASHOK KR.SINGH
		CONTEMPT OF COURTS ACT 1971		
61	Cont.(Cvl)/147/2022	MAKSUDAN RAY vs STATE OF JHARKHAND	TARUN KUMAR NO.1	PRAVEEN AKHOURI MAHAVIR PD SINHA
		CONTEMPT OF COURTS ACT 1971		
62	Cont.(Cvl)/162/2022	RAM KARESH PANDEY vs THE STATE OF JHARKHAND	LALIT KR SINGH PRAKASH KUMAR AMBASTA	MUKESH KR SINHA MANISH KUMAR
		CONTEMPT OF COURTS ACT 1971		
63	Cont.(Cvl)/164/2022	SANT KUMAR MISHRA vs THE STATE OF JHARKHAND	NITYANAND PRASAD CHOUDHARY	PRASHANT VIDYARTHI PRASHANT KR SINGH DEVESH KRISHNA
		CONTEMPT OF COURTS ACT 1971		
64	Cont.(Cvl)/168/2022	NIKHILA NAND DAS vs THE STATE OF JHARKHAND THROUGH SECRETARY HOME PRISON AND DISASTER MANAGEMENT DEPTT	SHRESTH GAUTAM YOGENDRA YADAV OMPRAKASH	SUCHENDRA PRASAD
		CONTEMPT OF COURTS ACT 1971		
65	Cont.(Cvl)/191/2022	PREM KUMAR THAKUR vs SUKHDEO SINGH THE CHIEF SECRETARY GOVT OF JHARKHAND	NAGMANI TIWARI SANJEET KUMAR GOVIND RAY KARAN	MANOJ KUMAR
		CONTEMPT OF COURTS ACT 1971		

66	Cont.(Cvl)/204/2022 CONTEMPT OF COURTS ACT 1971	CHITTRANJAN NAYAK vs THE STATE OF JHARKHAND	PREM PUJARI ROY	MANISH MISHRA ANOOP KR MEHTA
67	Cont.(Cvl)/216/2022 Fixed vide Bench slip. CONTEMPT OF COURTS ACT 1971	HIMANSHU SHEKHAR MAHAKUR vs STATE OF JHARKHAND THROUGH THE SECRETARY PRINCIPAL SECRETARY HUMAN RESOURCES DEVELOPMENT DEPTT	PANKAJ SRIVASTAVA ANKIT KUMAR MAMTA SINHA	VANDANA SINGH DR.ASHOK KR.SINGH
68	Cont.(Cvl)/228/2022 CONTEMPT OF COURTS ACT 1971	BHIM PRASAD vs THE STATE OF JHARKHAND	AMRITANSHU SINGH NIRAJ KUMAR MISHRA KUMAR VAIBHAV	RAJIV RANJAN
69	Cont.(Cvl)/232/2022 CONTEMPT OF COURTS ACT 1971	RAMCHANDRA PRASAD BARNWAL vs THE STATE OF JHARKHAND	CHANDANA KUMARI	RAJIV RANJAN
70	Cont.(Cvl)/237/2022 CONTEMPT OF COURTS ACT 1971	ASHOK KUMAR vs THE STATE OF JHARKHAND	PRAN PRANAY	MUNNA LAL YADAV
71	Cont.(Cvl)/283/2022 CONTEMPT OF COURTS ACT 1971	CHANDAN BAURI vs CENTRAL COALFIELDS LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR NAMELY SHRI P M PRASAD	NISITH KR SAHANI	MR.ASHUTOSH ANAND SAURAV KUMAR AMIT KUMAR DAS RAJESH LALA SHIVAM UTKARSH SAHAY
72	Cont.(Cvl)/311/2022 CONTEMPT OF COURTS ACT 1971	SWETA BHARTI vs STATE OF JHARKHAND	RAJ NARAYAN DWIVEDI SANJIT KUMAR	MUKESH KR SINHA MANISH KUMAR
73	Cont.(Cvl)/340/2022 CONTEMPT OF COURTS ACT 1971	RAMAPATI PANDEY vs THE STATE OF JHARKHAND	Ravi Prakash Mishra RANJAN KUMAR	MUKESH KR SINHA MANISH KUMAR
74	Cont.(Cvl)/385/2022 CONTEMPT OF COURTS ACT 1971	BRAJ LAL BHAKTA vs THE STATE OF JHARKHAND	ABHISHEK SINHA LAL VIKRAM NATH SHAHDEO RAUNAK SAHAY	ASHOK KR YADAV ANOOP KR MEHTA
75	Cont.(Cvl)/391/2022 CONTEMPT OF COURTS ACT 1971	DOODH NATH TIWARY vs STATE OF JHARKHAND	ARBIND KUMAR	SREENU GARAPATI ANOOP KR MEHTA

NATIONAL LOK ADALAT CAUSELIST For Saturday The 13th August 2022

COURT NO. 9

SINGLE BENCH (BENCH ID-24854)

AT 11:00 AM

HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

Lok Adalat

1	Cr.Rev./81/2017	NAND KISHORE RAM ALIAS NANHKU RAM AND ANR vs THE STATE OF JHARKHAND AND ANR	SAHIL SONI KUMARI SACHIN MAHATO	ASIF KHAN NEHALA SHARMIN ABHISHEK PIYUSH AMRITANSH VATS
IA NO, 7118/2022 (For Joint Compromise Petition) CODE OF CRIMINAL PROCEDURE, 1973				
2	Cr.Rev./247/2017	DILIP KUMAR MAHTO vs THE STATE OF JHARKHAND	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	NEHALA SHARMIN ANIL KR SINHA Abhishek Kumar Geasen SANJAY KUMAR PANDEY (APP)
CODE OF CRIMINAL PROCEDURE, 1973				
wt3	Cr.Rev./1500/2016	JAGESHWAR KUMAR MAHTO vs THE STATE OF JHARKHAND AND ANR	ANIL KR SINHA	SANJAY KUMAR RAVI PRAKASH(A.P.P.) RAVI PRAKASH ASHIM KR SAHANI
CODE OF CRIMINAL PROCEDURE, 1973				
4	Cr.Rev./235/2018	ABHISHEK KUMAR vs THE STATE OF JHARKHAND	ANIL KR SINHA RAMESH KR SINGH Abhishek Kumar Geasen	RAJESH LALA ARPIT KUMAR ASHOK KUMAR (A.P.P.)
IA NO, 6430/2019 NEGOTIABLE INSTRUMENTS ACT, 1881				
5	Cr.Rev./257/2018	INDU DEVI vs THE STATE OF JHARKHAND	SHEO KUMAR SINGH PRANABESH KR PAUL	HEMANT KR SHIKARWAR SANJAY KUMAR SRIVASTAVA
NEGOTIABLE INSTRUMENTS ACT, 1881				
6	Cr.Rev./581/2018	MS LATA COLONISERS PVT LTD vs THE STATE OF JHARKHAND	RAKESH KUMAR SINHA	ARUN KR PANDEY RAJEEV KUMAR SINHA VISHNU KR MAHTO
IA NO, 4210/2018 (For Misc.) NEGOTIABLE INSTRUMENTS ACT, 1881				
wt7	Cr.Rev./583/2018	MS LATA COLONISERS PVT LTD vs THE STATE OF JHARKHAND	RAKESH KUMAR SINHA	ANJANI KR TOPPO RAJEEV KUMAR SINHA VISHNU KR MAHTO KUMARI RASHMI
NEGOTIABLE INSTRUMENTS ACT, 1881				
IA NO, 4211/2018 (For Misc.)				
wt8	Cr.Rev./584/2018	MS LATA COLONISERS PVT LTD vs THE STATE OF JHARKHAND	RAKESH KUMAR SINHA	ANAND KR PANDEY RAJEEV KUMAR SINHA VISHNU KR MAHTO RAJESH KUMAR
NEGOTIABLE INSTRUMENTS ACT, 1881				
IA NO, 4212/2018 (For Misc.)				
9	Cr.Rev./772/2018	BIJAY KUMAR GOSWAMI vs THE STATE OF JHARKHAND	LUKESH KUMAR SURAJ SINGH PRADEEP KUMAR	NIKI SINHA SHWETA SINGH RANJAN KUMAR
NEGOTIABLE INSTRUMENTS ACT, 1881				
10	Cr.Rev./1381/2018	KAJAL KIRAN vs THE STATE OF JHARKHAND	VIJAY KUMAR ROY	SADHNA KUMAR VIKESH KUMAR AJIT KUMAR Mrs. RUBY PANDEY, APP
NEGOTIABLE INSTRUMENTS ACT, 1881				
11	Cr.Rev./786/2019	K CHANDRA SHEKHER RAO ALIAS K C SHEKHER vs THE STATE OF JHARKHAND	SHRAVAN KUMAR	RAVI PRAKASH LAV KR TIWARY Mohammed Shakil
IA NO, 4202/2022 (For Joint Compromise Petition) NEGOTIABLE INSTRUMENTS ACT, 1881				

12	Cr.Rev./835/2019	PAWAN KUMAR vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY SOURAV KUMAR RAJESH KR SINGH HADISH ANSARI	SUDHIR KUMAR MAHTO MADAN PRASAD RAJESH KUMAR
		NEGOTIABLE INSTRUMENTS ACT, 1881		
13	Cr.Rev./1516/2019	PREM KUMAR MEHTA ALIAS PREM KUMAR MAHTO ALIAS PREM PRASAD MAHTO vs THE STATE OF JHARKHAND	MOHAMMAD ASGHAR MONALISA SINGH AHMED RAZA	NARESH PD THAKUR SARJU PRASAD SUNIL KUMAR DUBEY ATMA RAM CHAUDHARY NEELAM KUMARI
		NEGOTIABLE INSTRUMENTS ACT, 1881		
14	Cr.Rev./1659/2019	ISWARI SINGH vs THE STATE OF JHARKHAND	SHIVAM UTKARSH SAHAY CHANDRAJIT MUKHERJEE SAURAV KUMAR	NARESH PD THAKUR JITENDRA NATH UPADHYAY
	IA NO, 5266/2022 (For Joint Compromise Petition)			
		NEGOTIABLE INSTRUMENTS ACT, 1881		
15	Cont.(CvI)/92/2020	JABLAIN KULLU vs THE UNION OF INDIA	ARSHAD HUSSAIN HAIDER ALI	PRATYUSH KUMAR SREENU GARAPATI RAJIV SINHA
		CONTEMPT OF COURTS ACT 1971		
16	Cont.(CvI)/155/2020	PROF KEDAR NATH DAS vs THE STATE OF JHARKHAND	SHREE KRISHNA PANDEY ASHRAF ANSARI	LAL CHANDRAHAS NATH SHAHEDEO SREENU GARAPATI ANOOP KR MEHTA
		CONTEMPT OF COURTS ACT 1971		
17	Cont.(CvI)/293/2020	SMT SAROJINI KUMARI vs THE STATE OF JHARKHAND	AMIT KR SINHA	MUKESH KR SINHA AMRITA SINHA MANISH KUMAR ADITYA MOHAN KHANDELWAL
	IA NO, 4756/2022 (For Modification of Order), 4757/2022 (For Modification of Order)			
		CONTEMPT OF COURTS ACT 1971		
18	Cont.(CvI)/493/2020	ADITYA PRATAP MISHRA vs THE STATE OF JHARKHAND	DR. HASNAIN WARIS RESHMA KUMARI	MUNNA LAL YADAV
		CONTEMPT OF COURTS ACT 1971		
19	Cont.(CvI)/533/2020	BINOD KUMAR JAISWAL vs THE STATE OF JHARKHAND	PRANAY KR JAISWAL SUSHAVAN BHOWMIK KISHORE KR MISHRA	MITHILESH SINGH SUDARSHAN SHRIVASTAVA AMIT KR VERMA
		CONTEMPT OF COURTS ACT 1971		
20	Cont.(CvI)/608/2020	GAURI SHANKAR PRASAD SINGH vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	MANISH MISHRA
		CONTEMPT OF COURTS ACT 1971		
21	Cont.(CvI)/677/2020	DINESH RAM vs THE STATE OF JHARKHAND	SHAILENDRA KUMAR SINHA	SURESH KUMAR
		CONTEMPT OF COURTS ACT 1971		
22	Cont.(CvI)/689/2020	DILIP KUMAR PODDAR vs THE STATE OF JHARKHAND	PIYUSH CHITRESH DEEPANKAR	MR.ASHUTOSH ANAND
	IA NO, 2317/2022 (For Modification of Order)			
		CONTEMPT OF COURTS ACT 1971		
23	Cont.(CvI)/696/2020	MOSTT KHATOON BIBI vs THE STATE OF JHARKHAND THROUGH SRI SUKHDEO SINGH	AMIT KUMAR VERMA	MANISH MISHRA
		CONTEMPT OF COURTS ACT 1971		
24	Cr.Rev./824/2020	RAJ KUMAR vs THE STATE OF JHARKHAND	HEMANT KR SHIKARWAR SHAURYA PRIYANKA	VISHWANATH ROY SANJEEV KUMAR SINGH SANJAY KUMAR
		NEGOTIABLE INSTRUMENTS ACT, 1881		
25	Cr.M.P./995/2020	FAIZAN AHMAD vs THE STATE OF JHARKHAND	RAJESH KUMAR APOORVA SINGH GAURAV RAJ	RAM PRAKASH SINGH GAURANG JAJODIA

F.I.R

26	Cr.Rev./45/2021	SIKANDAR KUMAR MEHTA vs THE STATE OF JHARKHAND	MOHAMMAD ASGHAR	SHAILESH KR SINHA RAJ VARDHAN
IA NO, 6790/2022 (For Joint Compromise Petition) NEGOTIABLE INSTRUMENTS ACT, 1881				
27	Cont.(Cvl)/66/2021	AUGUSTINE TIGGA vs THE STATE OF JHARKHAND	RAHUL KUMAR APOORVA SINGH VISHAL KUMAR	VANDANA SINGH
CONTEMPT OF COURTS ACT 1971				
28	Cont.(Cvl)/92/2021	PURUSHOTTAM KUMAR PATHAK vs THE STATE OF JHARKHAND PRINCIPAL SECRETARY	DEEPANKAR GAURAV ABHISHEKH PIYUSH CHITRESH	ASHOK KUMAR
CONTEMPT OF COURTS ACT 1971				
29	Cont.(Cvl)/93/2021	MD ZIAUL HODA vs THE STATE OF JHARKHAND	MD. JALISUR RAHMAN	NEELAM TIWARY
CONTEMPT OF COURTS ACT 1971				
30	Cont.(Cvl)/115/2021	CHAMAR RAM vs THE STATE OF JHARKHAND	DEVA KANT RAI ABHIJEET KR SINGH HARSH CHANDRA	MR.ASHUTOSH ANAND
CONTEMPT OF COURTS ACT 1971				
31	Cont.(Cvl)/173/2021	DHIRENDRA NARAYAN vs THE STATE OF JHARKHAND	RAJESH KUMAR MANINDRA KR SINHA AMIT KUMAR	DARSHANA PODDAR MISHRA
CONTEMPT OF COURTS ACT 1971				
32	Cr.Rev./238/2021	MD GULAM MUSTAFA vs THE STATE OF JHARKHAND	NIRUPAMA	SURAJ VERMA ANIL KR SINHA
IA NO, 5228/2022 (For Joint Compromise Petition) NEGOTIABLE INSTRUMENTS ACT, 1881				
33	Cont.(Cvl)/285/2021	NEERA PARMAR vs THE STATE OF JHARKHAND	RAHUL KUMAR	DEVESH KRISHNA
CONTEMPT OF COURTS ACT 1971				
34	Cont.(Cvl)/286/2021	SAKET DEEP vs THE STATE OF JHARKHAND	KRISHNA PRAJAPATI	ACHYUT KESHAV DR.ASHOK KR.SINGH
CONTEMPT OF COURTS ACT 1971				
35	Cont.(Cvl)/342/2021	PANDEYA PRADHAN vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	PRABHAT KUMAR
CONTEMPT OF COURTS ACT 1971				
36	Cont.(Cvl)/350/2021	MANJU DEVI vs THE STATE OF JHARKHAND	SAURABH SHEKHAR AMAN DAYAL SINGH	JAYANT FRANKLIN TOPPO SAURAV KUMAR AMIT KUMAR DAS SAHAY GAURAV PIYUSH
CONTEMPT OF COURTS ACT 1971				
37	Cont.(Cvl)/369/2021	MD REHAN ANSARI vs THE STATE OF JHARKHAND	NARESH PD THAKUR SATISH KUMAR	RAHUL SABOO
CONTEMPT OF COURTS ACT 1971				
38	Cont.(Cvl)/377/2021	ANIL KUMAR vs THE STATE OF JHARKHAND	RAHUL KUMAR APOORVA SINGH VISHAL KUMAR	VANDANA SINGH
CONTEMPT OF COURTS ACT 1971				
39	Cont.(Cvl)/382/2021	KOSHALI DEVI ALIAS GANDHARI DEVI vs STATE OF JHARKHAND	JASVINDAR MAZUMDAR VIKAS KUMAR ROHAN MAZUMDAR DEVESH AJMANI	RAHUL SABOO MAHAVIR PD SINHA
CONTEMPT OF COURTS ACT 1971				
40	Cont.(Cvl)/459/2021	SHARMA MEHTAR vs THE STATE OF JHARKHAND	PANKAJ KUMAR CHOUDHARY	PRAVEEN AKHOURI MANOJ KUMAR
CONTEMPT OF COURTS ACT 1971				

41	Cont.(Cvl)/490/2021	RAJ MOHAN PRASAD vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	SHEO KUMAR SINGH	KISHORE KR SINGH DR.ASHOK KR.SINGH
42	Cont.(Cvl)/504/2021	SURENDRA CHOUDHARY vs STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	AMIT SINHA ARCHI RAVI KRISHNA KUMAR	AMIT KUMAR
43	Cont.(Cvl)/509/2021	SACHCHIDA NAND DAS vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	RAJESH KUMAR APURWA PATHAK	LAXMI MURMU DR.ASHOK KR.SINGH
44	Cont.(Cvl)/551/2021	MANOJ KUMAR JHA vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	PANKAJ KUMAR CHOUDHARY	MANISH MISHRA DR.ASHOK KR.SINGH
45	Cont.(Cvl)/789/2021	SMT CHANDANA CHAUDHARY vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	MD. ASADUL HAQUE BIRENDRA KUMAR	PRAKASH CHANDRA ROY
46	Cont.(Cvl)/813/2021	DIWAKAR KUMAR vs STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	ANISH KUMAR MISHRA PRIYANKA BOBY ASHISH PRIYADARSHI	MANOJ KUMAR SACHIN KUMAR
47	Cr.M.P./2612/2021	MUKUL GUPTA ALIAS MUKUL KUMAR GUPTA vs THE STATE OF JHARKHAND COMPLAINT CASE	BHASKAR TRIVEDI MUKUL KUMAR SINGH RISHU RANJAN	VANDANA BHARTI
48	Cont.(Cvl)/78/2022	PRABHAWATI SINHA ALIAS PRABHAWATI vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	DEEPAK KR SINHA PIYUSH PODDAR MANAV PODDAR RAKHI SHARMA	DEVESH KRISHNA INDRAJIT SINHA SAURAV KUMAR SHIVAM UTKARSH SAHAY AMIT KUMAR DAS
49	Cont.(Cvl)/110/2022	SAROJ KUMARI vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	KUMAR HARSH DIVYA KUMARI UDAY PRAKASH SURYA PRAKASH	RAHUL SABOO
50	Cont.(Cvl)/122/2022	DR ANIL KUMAR BARNWAL vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	PREM PUJARI ROY	DEVESH KRISHNA MITHILESH SINGH SANJAY PIPRAWALL PRAVIN KR PANDEY
51	Cont.(Cvl)/182/2022	MS SHANTI CONSTRUCTION THROUGH ITS PARTNER SUBHASH PRASAD SINGH vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	MANOJ KR CHOUBEY RAJAN KUMAR	RAHUL SABOO
52	Cont.(Cvl)/217/2022	KHUSHBU KHATUN vs STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	SUDHANSU KUMAR DEO	MUNNA LAL YADAV
53	Cont.(Cvl)/282/2022	HIRALAL MAL vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	DURGA C. MISHRA	PRAVEEN AKHOURI DR.ASHOK KR.SINGH SHIVAM SINGH SHRUTI SHRESTHA
54	Cr.M.P./309/2022	VINDESHWARI PRASAD ALIAS VINDESHWARI PRASAD BARANWAL vs THE STATE OF JHARKHAND QUASHING OF ENTIRE CRIMINAL PROCEEDINGS	SHADAB EQBAL ATEFA PARVEZ Kumar Anshuman SHAUKAT EQBAL	SHIV SHANKAR KUMAR PRASHANT PALLAV NAVNEET SAHAY

55	Cr.Rev./569/2022	NARAYAN BHAKAT VS THE STATE OF JHARKHAND	JITENDRA NATH UPADHYAY	PRIYA SHRESTHA ANURAG RAJ
IA NO, 7056/2022 (For Exemption From surrender), 7077/2022 (For Joint Compromise Petition) NEGOTIABLE INSTRUMENTS ACT, 1881				
56	Cr.Rev./730/2022	RAKESH KUMAR MISHRA ALIAS RAKESH MISHRA VS THE STATE OF JHARKHAND	RAJIV RANJAN	KUMARI RASHMI BAIBHAW GAHLAUT
IA NO, 6799/2022 (For LIMITATION) NEGOTIABLE INSTRUMENTS ACT, 1881				

NATIONAL LOK ADALAT CAUSELIST For Saturday The 13th August 2022

COURT NO. 4

SINGLE BENCH (BENCH ID-24826)

AT 11:00 AM

HON'BLE MR. JUSTICE DEEPAK ROSHAN

Lok Adalat

1	W.P(S)/1894/2013	BHARAT COKING COAL LIMITED THROUGH ITS PROJECT OFFICER SRI JITENDAR MALIK vs RAM KUMAR SINGH	V.K.DUBEY AMIT KR VERMA KAUSTAV PANDA NAGMANI TIWARI	SHAILESH
	SALARY MATTER			
2	W.P(C)/58/2014	VIKASH KUMAR MAHATO vs COLLECTARIATE	MR.ASHUTOSH ANAND SAUMYA PANDEY NIKHIL RANJAN	VIKASH KISHORE PRASAD PRAKASH CHANDRA ROY
	CODE OF CIVIL PROCEDURE, 1908			
wt3	W.P(C)/5979/2012	VIKASH KUMAR MAHATO vs THE STATE OF JHARKHAND AND OTHERS	MR.ASHUTOSH ANAND SAUMYA PANDEY NIKHIL RANJAN	A.G SWEETY TOPNO CHANDRA PRABHA MD. MOKHTAR KHAN RAHUL SABOO
	ALLOTMENT OF WORK			
4	W.P(S)/3434/2014	SAROJ KUMAR vs AGRICULTURE DEPARTMENT	NARESH PRASAD SINGH ARVIND KR SINGH	DHANAJAY KR DUBEY ASHOK KR YADAV S P ROY DHANANJAY KR PATHAK
	IA NO, 1043/2016 (For Misc.) SALARY MATTER			
5	W.P(S)/3491/2014	MATHURA SHAW vs BHARAT COKING COAL LTD TH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS	ABHISHEK KUMAR MANOJ KUMAR RAM YADU NANDAN MISHRA (ROHIT)	LAL CHANDRAHAS NATH SHAHEDEO KAUSTAV PANDA
	RETIREMENT BENEFIT CUM PENSION			
6	W.P(S)/3808/2014	SABITRI DEVI vs JHARKHAND STATE ELECTRICITY BOARD AND ORS	DILIP KR PRASAD	OM PRAKASH TIWARI MANOJ TANDON
	RETIREMENT BENEFIT CUM PENSION			
7	W.P(S)/3827/2014	RADHIA GORAIN vs THE UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF LABOUR AND EMPLOYMENT AND ORS	MAHESH TEWARI ANJANA KUMARI SABYASANCHI	MD MOKHTAR KHAN PRABHAT KR SINHA TAPESHWAR NATH MISHRA
	RETIREMENT BENEFIT CUM PENSION			
8	W.P(S)/3887/2014	RAVI MUNDA vs MS CENTRAL COALFIELDS LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS	NAND KISHORE PD. SINHA MD SALAHUDDIN ANSARI THAKUR CHARAN SINGH	AMIT KUMAR DAS PRASHANT KR SINGH LAL CHANDRAHAS NATH SHAHEDEO ARBIND KUMAR
	RETIREMENT BENEFIT CUM PENSION			
9	W.P(S)/3898/2014	KAPILDEO SINGH vs THE JHARKHAND STATE AGRICULTURE MARKETING BOARD THROUGH ITS MANAGING DIRECTOR AND ORS	ARVIND KUMAR CHOUDHARY SHIVCHARAN	MRINAL KANTI ROY S P ROY AMRITA KUMARI DR.ASHOK KR.SINGH AKASH DEEP
	RETIREMENT BENEFIT CUM PENSION			
10	W.P(C)/6669/2016	MS SAINKIK CYCLE MART REPRESENTED THROUGH ITS PROPRIETOR SHAMBHUNATH MANDAL vs THE STATE OF JHARKHAND AND ORS	LALIT YADAV NIRANJAN KUMAR	KAUSHIK SARKHEL RICHIA SANCHITA RAJESH KUMAR OM PRAKASH TIWARI MANINDRA KR SINHA AMIT KUMAR
	ALLOTMENT OF WORK			

11	W.P(C)/6705/2016	BASUDEO SINHA vs THE STATE OF JHARKHAND AND ORS	DEEPAK KR SINHA	RAJIV ANAND PRASHANT PALLAV
	IA NO, 7895/2017 (For STAY OF PROCEEDINGS) ALLOTMENT OF WORK			
12	W.P(C)/3292/2017	MS EXCEL VENTURE PRIVATE LTD THROUGH ITS MANAGING DIRECTOR SANJEET vs ROAD CONSTRUCTION	RAHUL KUMAR RANJAN KUMAR	JAI PRAKASH,(A A G) BINA PANDEY CHANDRA SHEKHAR PANDEY DARSHANA PODDAR MISHRA GUPTESHWAR UPADHYAY
	IA NO, 4805/2020 (For Amendment Petition) TENDER MATTER			
13	Cont.(CvI)/635/2020	KUSUM LATA GURIA vs THE STATE OF JHARKHAND	AMRIT RAJ KISKU ANGILS JATARMA	SURESH KUMAR
	CONTEMPT OF COURTS ACT 1971			
14	W.P(S)/103/2021	NARAYAN CHANDRA MUKHERJEE vs MS BHARAT COKING COAL LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	AKSHAY KR MAHATO MOUSHMI CHATTERJEE	AMIT KUMAR DAS PRASHANT KR SINGH MANISH KUMAR AMIT KR SINHA
	RETIREMENT BENEFIT CUM PENSION			
15	Cont.(CvI)/292/2021	SUSHIL KUMAR MISHRA vs THE STATE OF JHARKHAND	UMESH PATHAK DILIP KR PRASAD	MANOJ KR. NO.3 DR.ASHOK KR.SINGH AKASH DEEP SHIVAM SINGH INDRANIL BHADURI
	CONTEMPT OF COURTS ACT 1971			
16	Cont.(CvI)/298/2021	PROF GOBARDHAN MEHTA ALIAS GOVERDHAN MEHTA vs THE STATE OF JHARKHAND	SUMEET GADODIA RITESH KUMAR GUPTA RANJEET KUSHWAHA LAVANYA GADODIA NEHA KUMARI	OM PRAKASH TIWARI ANOOP KR MEHTA
	CONTEMPT OF COURTS ACT 1971			
17	Cont.(CvI)/398/2021	DINESH PRASAD vs THE STATE OF JHARKHAND	RAJESH KR MISHRA ASHWINI KR UPADHYAY	SREENU GARAPATI
	CONTEMPT OF COURTS ACT 1971			
18	Cont.(CvI)/522/2021	ARSHAD ALAM vs THE STATE OF JHARKHAND THROUGH THE SECRETARY MR SUNIL KUMAR SINGH	RAJNI SINGH BANDANA SINHA	MANOJ KR. NO.3 INDRANIL BHADURI
	CONTEMPT OF COURTS ACT 1971			
19	Cont.(CvI)/645/2021	VEENA KUMARI vs THE STATE OF JHARKHAND	ASHOK KUMAR SINHA ANSHUMAN KUMAR	ASHOK KR YADAV
	CONTEMPT OF COURTS ACT 1971			
20	Cont.(CvI)/669/2021	BALMIKI PRASAD SINGH vs THE STATE OF JHARKHAND	ABHISHEK SINHA LAL VIKRAM NATH SHAHDEO RAUNAK SAHAY	PRABHAT KUMAR
	CONTEMPT OF COURTS ACT 1971			
21	W.P(S)/1218/2021	SONA DEVI vs THE STATE OF JHARKHAND	SHEO KUMAR SINGH	INDRANIL BHADURI ROHIT SINHA SUNIL KUMAR AGARWAL
	FAMILY PENSION			
22	W.P(S)/1656/2021	DR BIRENDRA KUMAR SINGH vs THE STATE OF JHARKHAND	PRAKASH CHANDRA	AMIT KUMAR
	RETIREMENT BENEFIT CUM PENSION			
23	W.P(S)/2168/2021	MD ALAM ANSARI vs BHARAT COKING COAL LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	AJAY KR SINGH	AMIT KUMAR DAS PRASHANT KR SINGH ANOOP KR MEHTA MANISH KUMAR AMIT KR SINHA
	DEATH CUM RETIRAL BENEFIT			

24	W.P(S)/2220/2021	BAL DIN RAM vs CHAIRMAN COAL INDIA LIMITED	SURAJ SINGH SUNIL SINGH	ANOOP KR MEHTA
		GRATUITY		
25	W.P(S)/2243/2021	BINOD KUMAR JHA vs THE STATE OF JHARKHAND	SANJEEV THAKUR APRAJITA BHARDWAJ	AMIT KUMAR
	IA NO, 5245/2021 (For Amendment Petition)	RETIREMENT BENEFIT CUM PENSION		
26	W.P(S)/2616/2021	SARDAR PANDEY vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF SCHOOL EDUCATION AND LITERACY	DEEPAK KUMAR SANJAY KR PANDEY 2 SACHIN MAHATO	ASHOK KUMAR SUNIL KUMAR AGARWAL
		RETIREMENT BENEFIT CUM PENSION		
27	W.P(S)/2799/2021	JHARKHAND PRADESH ALPASANKHYAK SHIKSHAK SANGH THROUGH ITS COORDINATOR CUM CUSTODIAN SRI ANAL KANDIR vs THE STATE OF JHARKHAND	AMIT KUMAR DAS SAURAV KUMAR SAHAY GAURAV PIYUSH SHIVAM UTKARSH SAHAY SWATI SHALINI	SURESH KUMAR
		RETIREMENT BENEFIT CUM PENSION		
28	W.P(S)/2870/2021	SUBHASH CHANDRA SINGH vs THE STATE OF JHARKHAND	JAY SHANKAR TIWARY ARCHI RAVI KRISHNA KUMAR AMIT SINHA	ASHOK KUMAR
	IA NO, 1876/2022 (For Amendment Petition)	RETIREMENT BENEFIT CUM PENSION		
29	W.P(S)/2926/2021	RAJKUMARI DEVI vs THE STATE OF JHARKHAND	BINOD KUMAR NANDA KUMARI RAJIV N. PRASAD	ASHOK KR YADAV RICHIA SANCHITA ASHISH PRIYADARSHI RIYA NARAIN
		RETIREMENT BENEFIT CUM PENSION		
30	W.P(S)/2979/2021	SAKET PRASAD SINGH vs THE STATE OF JHARKHAND	S P ROY PURNENDU SHARAN DEBARSI MONDAL	MANOJ KUMAR SUNIL KUMAR AGARWAL
		RETIREMENT BENEFIT CUM PENSION		
31	W.P(S)/3006/2021	GUPTESHWAR RAM vs THE STATE OF JHARKHAND	PRADEEP KUMAR	MANOJ KR. NO.3 SREENU GARAPATI RICHIA SANCHITA
		RETIREMENT BENEFIT CUM PENSION		
32	W.P(S)/3017/2021	DR HARI KISHORE SINGH vs STATE OF JHARKHAND	NEETA KRISHNA ARCHI RAVI JAY SHANKAR TIWARY KRISHNA KUMAR AMIT SINHA	ACHYUT KESHAV
		RETIREMENT BENEFIT CUM PENSION		
33	W.P(S)/3067/2021	DR SIYAVAR SHARAN vs STATE OF JHARKHAND	PANDEY A. N. ROY PRAGATI PRASAD	ACHYUT KESHAV
		RETIREMENT BENEFIT CUM PENSION		
34	W.P(S)/3576/2021	CAMIL LAKRA vs THE STATE OF JHARKHAND THROUGH SECRETARY SCHOOL EDUCATION AND LITERACY DEPTT	VIJAY KANT DUBEY ZAID IMAM NITIN NITESH BHENGRA NEIL ABHIJIT TOPPO	JAYANT FRANKLIN TOPPO
		RETIREMENT BENEFIT CUM PENSION		
35	W.P(S)/3590/2021	PARITOSH KUMAR vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	ANJANI KR VERMA	KAUSHIK SARKHEL SUNIL KUMAR AGARWAL DEVESH KRISHNA
		RETIREMENT BENEFIT CUM PENSION		
36	W.P(S)/3907/2021	MOTI SINGH vs THE STATE OF JHARKHAND THROUGH THE PR SECRETARY DEPTT OF AGRICULTURE ANIMAL HUSBANDRY	ARVIND KR SINGH NARESH PRASAD SINGH	KAUSHIK SARKHEL PARTH S. A. SWAROOP PATI SUNIL KUMAR AGARWAL
		RETIREMENT BENEFIT CUM PENSION		

37	W.P(S)/3987/2021	SHANTI DEVI vs THE STATE OF JHARKHAND THROUGH THE PR SECRETARY DEPTT OF HIGHER TECHNICAL EDUCATION AND SKILL DEV	SRIJIT CHOUDHARY PARTHA PRATIM CHATTERJEE	RAHUL SABOO BHAWESH KUMAR ANOOP KR MEHTA RAVI KUMAR
		RETIREMENT BENEFIT CUM PENSION		
38	Cont.(Cvl)/29/2022	BACHASPATI MISHRA vs THE STATE OF JHARKHAND	ASHIM KR SAHANI AJIT KUMAR	MUKESH KR SINHA MANISH KUMAR
		CONTEMPT OF COURTS ACT 1971		
39	Cont.(Cvl)/133/2022	RAHUL KUMAR vs DR VINOD KUMAR	ANUP KR.AGARWAL SHREYA AGARWAL	MUNNA LAL YADAV
		CONTEMPT OF COURTS ACT 1971		
40	Cont.(Cvl)/247/2022	MD MUSTKIM ANSARI vs THE STATE OF JHARKHAND	SHAMMA PARVEEN Md Ayub Ansari	MITHILESH SINGH
		CONTEMPT OF COURTS ACT 1971		
41	W.P(S)/546/2022	DHIREN MAHATO vs MS BHARAT COKING COAL LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	NIRANJAN SINGH MANOJ KUMAR RAM	INDRAJIT SINHA AMIT KR SINHA
		RETIREMENT BENEFIT CUM PENSION		
42	A.B.A./4141/2022	RANJIT PRADHAN vs THE STATE OF JHARKHAND	AKSHAY KR MAHATO	VINEET KUMAR VASHISTHA SOURAV KUMAR VIKAS KUMAR
		INDIAN PENAL CODE, 1860		